

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3029
TO BE ANSWERED ON 31.12.2018**

UNCLAIMED FUNDS IN EPFO

3029. SHRI MALLIKARJUN KHARGE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a huge amount belonging to the poor labourers of the country was lying unclaimed in the Employees' Provident Fund Organisation (EPFO) as on year 2014;**
- (b) if so, the details thereof;**
- (c) whether the Government has taken necessary and appropriate steps to make available the aforesaid unclaimed funds to the rightful beneficiaries during the last four years; and**
- (d) if so, the details thereof along with the amount of funds disbursed to/made available to the rightful beneficiaries so far and the time by which the remaining amount is likely to be provided?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): There is no unclaimed amount in Employees' Provident Fund (EPF). However, as per para 72 (6) of the Employees' Provident Funds Scheme, 1952, certain accounts are classified as Inoperative Accounts. All such Inoperative Accounts, however, have definite claimants.
